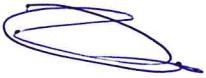


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

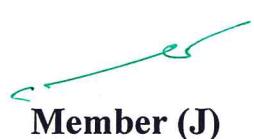
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 150/BB/ 2017	-	For compli- ance	Rule-6 of IB	Mitcon Consultancy & Engineering Services Ltd. Vs Nitesh Estates Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	T.S. RAKSHANA 9448258996	PETITIONER	

O R D E R

Counsel for Petitioner is present. He has filed memo seeking for extension of time for compliance of objections raised by the registry. List it on 03/01/2018 because of vacation intervention.


Member (T)


Member (J)